

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfers & postings are hereby made in official exigency **with immediate effect**:-

Sl. No.	Name of Sr. PA/PA	From	To
1.	Sh. Sagar Singh S/o Sh. Virender Singh	PA in the Office Pool, South-West District, Dwarka Courts, Delhi	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi
2.	Sh. Bhaskar Singh Rawat, S/o Sh. Pushkar Raj Singh,	PA in the Office Pool, New Delhi District, Patiala House Courts, New Delhi	PA in the Hon'ble High Court of Delhi, New Delhi. (in diverted capacity)
3.	Sh. Mahesh Kumar S/o Sh. Laxman Singh EC- 11300179	PA in the court of Sh. Hem Raj, ASJ-08, West District, Tis Hazari Courts, Delhi.	PA in the court of Sh. Samar Vishal, PO-MACT, East District, Karkardooma Courts, Delhi.
4.	Sh. Pradeep Kumar S/o Sh. Jai Bhagwan EC-12186	PA in the court of Sh. Samar Vishal, PO-MACT, East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Hem Raj, ASJ-08, West District, Tis Hazari Courts, Delhi.
5.	Sh. Sanny Kumar S/o Sh. Dilip Prasad EC- 20850045	PA in the JJB- II presided over by Ms. Neha Gupta Singh, Principal Magistrate, Feroz Shah Kotla, Delhi.	PA in the court of Ms. Priyanka Rajpoot, CCJ-cum-ARC, Central District, Tis Hazari Courts, Delhi
6.	Ms. Jyoti Singh D/o Sh. Prem Singh EC-74512764)	PA in the court of Ms. Colette Rashmi Kujur, ADJ-10, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, North-East District, Karkardooma Courts, Delhi.
7.	Ms. Rekha Aggarwal EC- 84710373	PA in the court of Ms. Priyanka Rajpoot, CCJ-cum-ARC, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Colette Rashmi Kujur, ADJ-10, Central District, Tis Hazari Courts, Delhi.
8.	Sh. Nitish Kr Gupta EC- 3494	PA in the court of Sh. Rupinder Singh Dhiman, MM-01, North-East Karkardooma Courts, Delhi.	PA in the JJB- II presided over by Ms Neha Gupta Singh, Principal Magistrate, Feroz Shah Kotla, Delhi
9.	Sh. Shubham Sharma S/o Sh. Naresh Kumar Sharma	PA in the Court of Ms. Rohit Kumar, MM (NI Act) Digital Court-02, South District, Saket Courts, New Delhi.	PA in the Court of Ms. Nidhi Singh MM (Mahila Court)-02, South-East District, Saket Courts, New Delhi.
10.	Sh. Dinesh Kushwaha S/o Sh. Om Prakash Kushwaha	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Ms. Rohit Kumar, MM (NI Act) Digital Court-02, South District, Saket Courts, New Delhi.
11.	Sh. Adarsh Rastogi, S/o Sh Sunil Kumar Rastogi,	PA in the Court of Ms. Nidhi Singh MM (Mahila Court)-02, South-East District, Saket Courts, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.

12.	Ms. Karishma Sarna W/o Sh. Ashish Sarna EC- 49226357	PA in the court of Sh. Babru Bhan ASJ-03, North-West District, Rohini Courts, Delhi.	PA in the court of Ms. Kiran Gupta, ADJ-01, South-West District, Dwarka Courts, Delhi.
13.	Ms. Sheetal Bitoni, D/o Sh. Ashok Kumar,	PA in the court of Ms. Ritika Kansal, MM-07, North-West District, Rohini Courts, Delhi	P.A in the court of Sh. Babru Bhan ASJ-03, North-West District, Rohini Courts, Delhi
14.	Ms Sakshi, Sr.P.A D/o Sh Ajit Kumar,	Sr. P.A in the court of Ms. Sanya Dalal, MM-01, North-West District, Rohini Courts, Delhi.	Sr. PA in the court of Ms. Bharti Beniwal, MM-11, South-West District, Dwarka Courts, New Delhi.
15.	Ms. Anupriya W/o Sh. Surinder Singh EC- 63912331	PA in the court of Ms. Bharti Beniwal, MM-11, South-West District, Dwarka Courts, New Delhi.	PA in the court of Ms. Sanya Dalal, MM-01, North-West District, Rohini Courts, Delhi.
16.	Ms. Deep Shikha W/o Sh. Rajesh EC- 71617867	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Court of Sh. Anurag Chhabra, Civil Judge-03, Central District, Tis Hazari Courts, Delhi. (till further order)
17.	Ms. Suman D/o Sh. Girish Kumar	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the court of Ms. Divya Malhotra, ARC-01, Central District, Tis Hazari Courts, Delhi.
18.	Sh. Sonu Rastogi S/o Sh Satish Rastogi, EC- 20887502	PA in the court of Ms. Divya Malhotra, ARC-01, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
19.	Ms. Richa Arora W/o Sh. Lankush Arora EC- 86019570	PA in the court of Sh. Arvind Dev, MM- 01 , East District, Karkardooma Courts, Delhi.	PA in the court of Sh. Pawan Kumar, ASJ (Special Fast Track Court), New Delhi District, Patiala House Courts, New Delhi.
20.	Sh. Rohan Kumar S/o Sh. Ganesh Prasad	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.	PA in the Office Pool, East District, Karkardooma Courts, Delhi.
21.	Ms. Savita Sharma W/o Sh. Jatin Sharma EC- 32198922	PA in the court of Sh. Pawan Kumar, ASJ (Special Fast Track Court), New Delhi District, Patiala House Courts, New Delhi.	PA in the Office Pool, Central District, Tis Hazari Courts, Delhi.
22.	Ms. Rajju D/o Sh. Suresh Kumar EC- 39686104	PA in the court of Sh. Raj Kumar Singh, MM (NI Act) Digital Court-03, Central District, Tis Hazari Court, Delhi	PA in the court of Ms. Ambika Singh , ASJ-02, West District, Tis Hazari Courts, Delhi
23.	Ms. Ruby Jain W/o Sh. Nikhil Jain	PA in the court of Ms. Ambika Singh, ASJ-02, West District, Tis Hazari Courts, Delhi	PA in the court of Sh. Raj Kumar Singh , MM (NI Act) Digital Court-03, Central District, Tis Hazari Court, Delhi

- Note:-
- 1: All the above-mentioned Sr. P.A /P.A transferred vide the immediate order are stand relieved.
 - 2: Intra-District transfers are subject to approval from the concerned Principal District & Sessions Judge.

3. The transfer order 74585-75015 /Admn-I/P&T/HQs/2022 dated 20.09.2022 in respect of Ms. Preeti Negi, PA EC- 52411019 at Sl. No. 2 be treated as cancelled. Further, the official is hereby directed to report to Office Pool, North-West District, Rohini Courts, Delhi.
- 4: Non-compliance of the transfer/posting orders immediately/proceeding on leave shall be considered deliberate insubordination and the officials shall be placed under suspension and disciplinary action shall be taken against the officials, as per rules

GIRISH KATHPALIA
06:50 pm
01.10.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

24405-525-1

No. _____ /Admn-I/P & T/HQs/2022

Dated, Delhi the 01 OCT 2022

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West/East/North-East/NDD/South/South-East/North-West/South-West, Delhi/ New Delhi.
3. The Ld. Officer In-charges, Accounts Branch, Central/West/East/North-East/NDD/South/South-East/North-West/South-West, Delhi/ New Delhi.
4. The PS to the undersigned.
5. The Officers/Officials concerned.
6. The Sr. A.O (J) / A.O.(J) Admn. Branch, Central/West/East/North-East/NDD/South/South-East/North-West/South-West, Delhi/ New Delhi.
7. The dealing Officials (Personal File / Leave) in Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
8. The dealing Official, ACR Cell, Central District, Tis Hazari Courts, Delhi.
9. The dealing official, Layers, Computer Branch, Central District, Tis Hazari Courts, Delhi.
10. Web-site Committee, Tis Hazari Courts, Delhi.

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

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